

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

**JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges -
ORDERS - ISSUED.**

ROC.NO.144/2022-B.SPL.

NOTIFICATION NO.12-B.Spl.

DATED: 17.01.2022.

The High Court is pleased to pass the following Transfer and Posting orders:

The following Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding full additional charge, if any**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri J.Vineel Kumar , Junior Civil Judge-cum-Judicial Magistrate of First Class, Vemulawada, Karimnagar District	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Jagtial, Karimnagar District (Vice Sri Prateek Sihag, transferred)	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial, Karimnagar District.
2.	Sri Prateek Sihag , II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Jagtial, Karimnagar District	Junior Civil Judge-cum-Judicial Magistrate of First Class, Vemulawada, Karimnagar District (Vice Sri J.Vineel Kumar, transferred)	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial, Karimnagar District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Karimnagar District.

The above officers shall take charge of their new posts on or before 21.01.2022, positively.

NOTE: The Orders placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.

2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordship's kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, High Court Legal Services Committee, Hyderabad.
8. The Prl. District and Sessions Judge, Karimnagar.
9. The I Additional District and Sessions Judge, Karimnagar.
10. The Junior Civil Judge-cum-Judicial Magistrate of First Class, Vemulawada, Karimnagar District.
11. The II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Jagtial, Karimnagar District.
12. The Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla, Karimnagar District.
13. The Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial, Karimnagar District.
14. The District Treasury Officer, Karimnagar.
15. The Sub-Treasury Officers: Vemulawada and Jagtial of Karimnagar District.
16. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D-I. Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana.